

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13/03/2019

M.A./260/559/2015 NARAHARI BARIK

O.A./260/144/2015

FOR TIME TO COMP

ITEM NO:31

FOR APPLICATION

FOR APPLICANTS(S) - ADV. 1 - 11111 Ruth

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal				
	<p>M.A. No.559/15 has been filed by the respondents' counsel for implementation of the order of this Tribunal within 08 weeks time. In the meantime, it is implemented as agreed by the applicant's counsel. M.A. No.559/15 has become infructuous since the order has been complied. M.A. is treated as disposed of.</p>				
	<p>Copy of this order be given to Ld. Counsel for the respondents'.</p> <table border="1" data-bbox="516 1477 1362 1567"> <tr> <td data-bbox="516 1477 948 1543">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="948 1477 1362 1543">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr> <tr> <td data-bbox="516 1543 948 1567" style="height: 30px;"></td><td data-bbox="948 1543 1362 1567" style="height: 30px;"></td></tr> </table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		
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